

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri D.E. Kothalikar
COURT 25 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	100090/2015	The State Bhandup P.S Vs Vikas Felu Mandal and ors.	
2	SESSIONS CASE	100147/2015	The State RCF P.S Vs Pramodkumar Bacchan Singh and Another	APP Vikas Kapile and Wahab Khan
3	SESSIONS CASE	100285/2016	THE STATE OF BANDRA POLICE STATION. Vs ABHISHEK VIJAY NIMBALKAR AND ORS.02	
<u>EVIDENCE</u>				
4	SESSIONS CASE	100396/2013	The State Andheri P. Stn. Vs Dinesh Balwal Jain and 4 ors.	
5	SESSIONS CASE	100736/2014	The State Kurla P.S Vs Naresh Dilomal Jaysinghani and ors.	
6	MISC APPLN MPID	101050/2018	The State of Maharashtra Competent Authority Vs M/s Swastic Overseas Corporation and 14 Others	K. Suryakrishnamurty Deputy Collector and Competent Authority (NSEL)
<u>CHARGE</u>				
7	SESSIONS CASE	100186/2016	THE STATE OF V.B. NAGAR POLICE STATION. Vs SHARAD RAMAPATI TRIPATHI AND ANOTHER 01	
8	SESSIONS CASE	101267/2019	The State of Maharashtra - Kalachowki Police Station Vs Nanji Manji Bhanushali	APP
<u>ORDER</u>				
9	SESSIONS CASE	100151/2019	The State of NIA (FIR No.11/2018) Vs Sharad Bhausahab Kalaskar @ Vishnu @ Dada @ Sarwan	APP
<u>APPEARANCE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL.CASE	100503/2020	NATIONAL INVESTIGATION AGENCY Vs LALU KHAN AND ORS.03	PP
11	SESSIONS CASE	100486/2020	The State Of Maharashtra Through ATS Police Satation Vs Pratap Judhisthir Hazra @ Prajap Hazra @ Bangali Babu	PP
			<u>REPORT</u>	
12	REMAND APPLN MCOC	100312/2020	The State- Borivali Police Station Vs Pravin Mahadev Helkar and another	
13	MISC APPLN SC	100228/2020	Kalpesh Bharat Kadam Vs State Bhandup Police Station	Ashish Phalke
